

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/90/2017  
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD  
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P.H. ARVINDH  
PANDIAN, SENIOR  
COUNSEL FOR  
HARISHANKAR MANI  
PAWAN JHABAKH.

R1 to R5

K.P. Sheth

2. V. Mahesh

R9

unsub.

3. Mr. SHANKARANARAYANAN,  
SENIOR COUNSEL FOR  
RAJKUMAR JHABAKH  
HARSHINI J

Applicants

Sheth

4. K. Manoj +  
S.R. Sude

R6 to 8

K

### **ORDER**

Shri Shankararanarayanan, senior counsel for petitioners present. Shri P H Arvinth Pandian, senior counsel for R1 to R5, Shri K Moorthy, counsel for R6 to R8 and Shri V Mahesh, PCS, representing R9 are present. Counsel for R1 to R5 submitted that he has filed counter on behalf of R1 & R5 that may be adopted by R2 to R4. The same may be filed today itself by serving a copy to the other side. Counsel for R6 to R8 submitted that they will seek instructions on adopting the counter filed by R1 to R5. In case there may be any need for improvement, then they would like to improve, otherwise they will file memo adopting the counter filed by R1 & R5. Counsel for R6 to R8 is directed to file counter within two weeks and serve a copy of the same to the other side in advance so as to enable the counsel for the applicant to file reply. Counsel for R9 stated that they neither oppose nor support the application filed for grant of exemption u/s 244 of the Companies Act, 2013, for the reason that they are not a necessary party and is likely to move an application for deletion from the array of respondents. Counsel for R9 is directed to file the application, if any, within two weeks. Put up on **23.06.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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